

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2782
ANSWERED ON:11.08.2010
BUFFER ZONES AROUND TIGER RESERVES
Gandhi Shri Feroze Varun;Yadav Shri Ranjan Prasad

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the National Tiger Conservation Authority (NTCA) has proposed buffer zones around tiger reserves, which are imperative to tiger survival;
- (b) if so, the details thereof and the steps taken in this regard;
- (c) whether it is a fact that Uttar Pradesh is yet to declare the core critical tiger habitat, which is essentially denying the reserve legal sanctity; and
- (d) if so, the reaction of the Government thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

- (a) & (b) Yes Sir. Advisories have been issued to tiger States for notifying buffer areas. Under Section 38V of the Wildlife (Protection) Act, 1972, as amended in 2006, the buffer areas are peripheral to the core area of a tiger reserve, where a lesser degree of habitat protection is required to ensure the integrity of the critical tiger habitat with adequate dispersal for tiger species, and which aim at promoting co-existence between wildlife and human activity needs to be notified by States.
- (c) & (d) No Sir. The core area of the Dudhwa Tiger Reserve has been notified by the State vide notification dated 09.06.2010.